

**Ill-effects of charter Joint venture and open sea policies**

846. SHRI SUBASMOHANTY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to send a fact-finding team to study as to what ill-effects the charter, joint venture and open sea policies of Government would have on the economic status of fishermen of Orissa;

(b) whether non-official experts and social workers are also proposed to be associated with such a team; and

(c) if not, the reasons for ignoring the long-term ill consequences of the open sea policy being enunciated with respect to fishery and marine wealth?

THE MINISTER OF STATE FOR THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) No, Sir. The chartered foreign fishing vessels are required to operate beyond 24 nautical miles between Nizampatnam (Andhra Pradesh) and Paradeep port (Orissa) and the specified area north of Chilka Lake in Orissa is out of bounds for the chartered foreign fishing vessels. Regarding operation of vessels under joint venture also, it is stipulated that these vessels should operate beyond the range of operation of mechanised and non-mechanised boats. Thus, the area of operation of chartered vessels as well as vessels under Joint venture would not affect the economic status of fishermen of Orissa and the question of sending any fact finding team for this purpose does not arise.

(c) While formulating the policy on deep sea fishing, Government have taken into consideration the interests of various sections of the fishing industry, the fishery resources availability, conservation of resources etc. Only specialised and resource specific vessels shall be permitted under the various schemes. A high power Committee has also been set up which periodically evaluates the research and conservation measures required for monitoring the fishery resources.

**Irrigation projects of the Sixth Five-Year Plan period**

847. SHRI M. A. BABY;

SHRI NIRMAL CHATTERJEE:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any of the irrigation projects of the Sixth Five Year Plan period was completed in time;

(b) if so, details thereof;

(c) how many such projects are still in the process; and

(d) the reasons for such spill over of irrigation projects in the current plan

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARA-NAND): (a) and (b) 36 major and 159 medium irrigation projects were completed during the sixth plan period. Details of minor irrigation schemes are not maintained at the Centre.

(c) and (d) 181 major and 433 medium projects have spilled over into the Seventh Plan and are under implementation. The reasons for delay in completion include inadequate investigations at the project formulation stage, proliferation of projects, inadequacy of resources, difficulties in land acquisition, and change in the scope of the projects.

**Price of Vanaspati ghee**

848. SHRI M. A. BABY;

SHRI NIRMAL CHATTERJEE:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the cost of production and sale price of vanaspati ghee per kg. in Northern, Western, Southern and Eastern regions of India, separately;

(b) whether there is any variation in the cost and sale price of vanaspati in different regions; and

(c) if so, the reasons therefor?